

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 114

CP No. 46/Chd/Hry/2022

**IN THE MATTER OF:**

Aman Sarin

...Petitioner

Vs.

ROC, NCT of Delhi & Haryana & Ors.

....Respondents

**Under Section:** 252(3), CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 23.08.2024.

Sd/-  
Court Officer

Pooja  
19.07.2024